

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:110
ANSWERED ON:05.12.2013
BOREWELLS BY DMRC
Bhagora Shri Tarachand

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Delhi Government issued a notification in 2010 to check illegal extraction of water;
- (b) if so, whether de-watering is being done for construction of Shalimar Bagh station and Delhi Metro Rail Corporation (DMRC) has not taken any permission even though it is using 12 bore wells; and
- (c) if so, the steps being taken against DMRC for using 12 bore wells and failure to build rain water harvesting systems at 43 stations?

Answer

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

(a) Yes Madam, as per information received, the Department of Environment and Forest and Wildlife, Government of National Capital Territory of Delhi, have issued a notification dated 12th July 2010, containing directions issued vide Order dated 18.5.2010, for groundwater regulation and management in Delhi.

(b) & (c) Information is being collected and will be laid on the table of the House.